

COURT - I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 115 of 2011 &
IA- 187 of 2011**

Dated :12th December, 2011

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

In the matter of:

**Reliance Infrastructure Ltd. & Ors.Appellant (s)
Versus**

Maharashtra Electricity Regulation Comm. & Anr. ... Respondent (s)

Counsel for the Appellant (s) : Mr. Hasan Murtaza

Counsel for the Respondent (s) Mr. Buddy A. Ranganadhan for R.1
Mr. Sanjay Sen, Mr. M.G. Ramachandran,
Mr. Hemant Singh for R.2

In the matter of:

**APPEAL No. 143 of 2011 &
I.A. No. 224 of 2011**

**Vegan Inc.Appellant (s)
Versus**

Maharashtra Electricity Regulation Comm. & Ors. ... Respondent (s)

Counsel for the Appellant (s) : Mr. S.B. Upadhyay, Sr. Adv. with
Mr. Pawan Upadhyay &
Mr. Jayesh Gaurav &
Mr. Pawan Kishore Singh

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan for R.1
Mr. Hasan Murtaza for R.2
Mr. Sanjay Sen, Mr. M.G. Ramachandran,
Mr. Hemant Singh for R.4

ORDER

At the request of the learned counsel for the parties,

Post the matter on **12.01.2012.**

(V. J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/ss